

these five mobile hospitals will be in the purely Central Sector and the non-recurring expenditure of Rs. 3.1 lakhs and the recurring expenditure of Rs. 2.4 lakhs per annum per mobile hospital will be borne by the Centre. Seventeen Chittaranjan Mobile Hospitals have been allotted one to each State which has at least one medical college. The non-recurring expenditure of Rs. 3.1 lakhs for each Chittaranjan Mobile Hospital will be borne by the Ministry of Education and Social Welfare and the recurring expenditure will be borne by the State Government concerned. At present four mobile Hospitals in the Central Sector and eight Chittaranjan Mobile Hospitals are functioning.

#### **Replacement of Sea Hawk Maritime Jets by Harrier Jump Jets**

2043. SHRI C. JANARDHANAN: Will the Minister of DEFENCE be pleased to state:

(a) whether there is a proposal to buy Hawker-Siddeley made Harrier Jump jets for replacing the Sea Hawk Maritime jets now in operation on the Vikrant Aircraft carrier;

(b) if so, the main features thereof; and

(c) the price to be paid for these jets?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) to (c). It will not be in public interest to disclose this information.

#### **O.N.G.C. without Full Time Chairman**

2044. SHRI C. JANARDHANAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Oil and Natural Gas Commission had been functioning since September, 1970 without a full time Chairman; and

(b) if so, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) and (b). The post of Chairman, Oil and Natural Gas Commission fell vacant on September, 8, 1970 with the end of the tenure of Shri L.J. Johnson. The officer, appointed on a substantive basis to succeed Shri Johnson, did not however join the post. Government are, therefore, considering other proposals for filling this post on a substantive basis.

In the mean time, as an *ad interim* arrangement, Shri B. S. Negi, Member (Exploration), Oil and Natural Gas Commission has been officiating as Chairman, Oil and Natural Gas Commission, with effect from September 8, 1970.

#### **West Bengal Vaccine Institutes**

2045. SHRI DINESH JOARDER: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government propose to wind up the West Bengal Vaccine Institute on the ground that it is not a modern vaccine-producing centre;

(b) the steps taken to modernise this very ancient vaccine-producing Centre;

(c) whether there was a scheme to establish freeze dried vaccination Centre in Calcutta as well; and

(d) if so, the progress with regard to this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) and (b). The West Bengal Vaccine Institute is controlled and run by the State Government. Hence the question of its winding up is a matter for that Government to decide.

At the time of the formulation of the Fourth Five Year Plan, it was proposed to augment the production capacity in the four existing institutes at Patwadangar (UP), Belgaum (Mysore), Hyderabad (Ahdhra Pradesh) and Guindy (Tamil Nadu) so as to meet the entire requirement of Freeze-Dried Small Pox vaccine in the country and it was not envisaged to set up any additional vaccine production unit. In this context, the proposal of the State Government of West Bengal for the manufacture of Freeze-Dried Smallpox Vaccine could not be agreed to.

(c) and (d). There is no proposal at present to establish any freeze-dried vaccine centre in Calcutta.

#### **Recruitment Rules for Senior Physiotherapists**

2046. SHRI HUKAM CHAND KACHWAI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer